

**F.No. 01(03)/Roster/CESTAT/2019**  
**Customs, Excise & Service Tax Appellate Tribunal**  
**West Block-2, R.K. Puram, New Delhi - 66**

Dated: 17.05.2019

**ORDER NO. 119 of 2019**

Hon'ble President is pleased to partially modify the **order no. 105 of 2019 for CESTAT Delhi** to the extent indicated below:-

**From 20.5.2019 to 24.5.2019 at 10.30 a.m.** Hon'ble Justice Mr. Dilip Gupta, President and Shri C.L. Mahar, Hon'ble Member (Technical) may hear Excise and Service Tax Division Bench matters.

**From 20.5.2019 to 24.5.2019 at 2.30 p.m.** Shri C.L. Mahar, Hon'ble Member (Technical) and Ms Rachna Gupta, Hon'ble, Member (J) may hear Customs Division Bench matters.

By Order



**(Bineesh Kumar K.S)**  
**Registrar**

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**Dy. Registrar**